

MINUTES OF NORMS COMMITTEE (NC-7) OF
"PLASTIC & RUBBER PRODUCTS"
MEETING NO. 15/AM11 HELD ON 14.07.2010
UNDER CHAIRMANSHIP OF
SHRI ANITA BHAI JAIN, ADGFT

Meeting No. 15/NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with "Plastic & Rubber Products" held on 14.07.2010 under the Chairmanship of Shri Anita Bhai Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1)

Shri Ishwar Singh, Deputy DGFT and Convener
- 2)

Shri Shaikh Kumar, Industrial Adviser, DIPP
- 3)

Shri A.K. Aggarwal, R. Industrial Adviser, Div C&P
- 4)

Shri S.N. Sharma, FTDO
2.

Committee confirmed Minutes of NC Meeting No. 14/AM11 held on 07.07.2010
- 3.1

Committee, after deliberations, approved following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-62	KANPUR PLASTIPACK LTD.	HO.F. No. 01/87/000/0000/AM09 DES-VII	Status: Approved
	NC No. 15/AM11 Dated: 14.07.2010	Adv. In. No. 06/0101/004 Dated: 16.12.2008	RLA.F. No. 06/24/040/0000/AM09	

Request: Review of decision taken in Norms Committee Meeting No. 7/AM11.

Decision: With oral comment of representative of Div C&P, following adhoc norms are **approved** in supersession of earlier norms notified in NC Meeting No. No. 7/AM11 held on 19.05.2010 (Case No. A-33):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	0.6230 kg
		2. LLDPE Granules (For Coating/Lamination)	0.3990 kg
		3. UV Stabilizer Master Batch (Additive Master Batch containing 20% UV Stabilizer)	0.0128 kg

3.1.2	Case No. A-63	KANPUR PLASTIPACK LTD.	HO.F. No. 01/87/000/0003/AM09 DES-VII	Status: Approved
	NC No. 15/AM11 Dated: 14.07.2010	Adv. In. No. 06/0101/036 Dated: 10.12.2008	RLA.F. No. 06/24/040/0000/AM09	

Request: Review of decision taken in Norms Committee Meeting No. 7/AM11.

Decision: With oral comment of representative of Div C&P, following adhoc norms are **approved** in supersession of earlier norms notified in NC Meeting No. No. 7/AM11 held on 19.05.2010 (Case No. A-34):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Resins/Granules (for PP Fabric)	0.94325 kg
		2. Polypropylene Resins/Granules (for lamination/coating)	0.13125 kg
		3. UV Stabilizer Master Batch (Additive Master Batch containing 20% UV Stabilizer)	0.01925 kg

3.1.3	Case No. A-64	KANPUR PLASTIPACK	HO.F. No. 01/87/000/0023/AM09 DES-VII	Status: Approved
	NC No. 15/AM11 Dated: 14.07.2010	Adv. In. No. 06/0101/023 Dated: 22.06.2009	RLA.F. No. 06/24/040/0004/AM09	

Request: Review of decision taken in Norms Committee Meeting No. 52/AM10.

Decision: With oral comment of representative of Div C&P, following adhoc norms are **approved** in supersession of earlier norms notified in NC Meeting No. No. 52/AM10 held on 24.03.2010 (Case No. A-156):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	0.94325 kg
		2. Polypropylene Granules (For Coating/Lamination)	0.13125 kg
		3. UV Stabilizer Master Batch (Additive Master Batch containing 20% UV Stabilizer)	0.01925 kg

3.1.4	Case No. A-65	BALKRISHNA INDUSTRIES LTD.	HO.F. No. 01/87/000/0013/AM10 DES-VII	Status: Approved
	NC No. 15/AM11 Dated: 14.07.2010	Adv. In. No. 01/01/01100 Dated: 30.07.2009	RLA.F. No. 01/04/000/0008/AM10	

Request: Review of NC's decision taken in Meeting No. 52/AM10.

Decision: With DIPP letter dated 14.07.2010, following adhoc norms are **approved** in supersession of earlier norms notified in NC Meeting No. No. 52/AM10 held on 24.03.2010 (Case No. A-155):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord wrap sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	100 kg	1. Natural Rubber	22 kg
		2. Synthetic Rubber	
		(a) PBR	3 kg
		(b) SBR-1502	5 kg
		(c) SBR-1712/1723/1778/1783	20 kg
		3. Carbon Black	29 kg
		4. Nylon Tyre Cord fabric (dipped)	6.90 kg
		5. Polyester Tyre cord fabric (dipped)	6.90 kg
		6. Bind wire	2.10 kg
		7. Rubber chemicals	
		(a) Antioxidant	1.15 kg
		(b) Accelerator	0.50 kg
		(c) Retarder	1.50 kg
		8. Zinc Oxide	1.00 kg
		9. Misc. Chemicals	
		(a) Stearic Acid	1.0 kg
		(b) Microcrystalline Wax	0.50 kg
		(c) Tackifiers	0.05 kg
		(d) Plasticizers	2.20 kg
		10. Preprecipitated Silica	0.16 kg
		11. Insoluble sulphur	0.50 kg
Note: However, there will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9.			

3.1.5	Case No. A-66	POLYPROP DIERA PVT. LTD.	HO.F. No. 01/87/162/0020/AM10 DES-VII	Status: Approved
	NC No. 15/AM11 Dated: 14.07.2010		01/87/162/0020/AM10 DES-VII	

Request: Fixation of adhoc norms for following five export products:
(i) Moulded Rubber Items of Synthetic EPDM Rubber (Injection Moulding)
(ii) Moulded Rubber Items of Synthetic SBR Rubber (Injection Moulding)
(iii) Moulded Synthetic EPDM Rubber Items with Plastic inserts / Bited / bounded/ unbounded (Injection Moulding)
(iv) Moulded Synthetic SBR Rubber Items with Plastic inserts / Bited / bounded/ unbounded (Injection Moulding)
(v) Moulded Synthetic Rubber Items with Metal inserts /Bited / bounded/ unbounded (Injection Moulding)

Decision: With DIPP letter dated 14.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Moulded	1 Kg.	1. Synthetic	0.415 kg

Rubber Items of Synthetic EPDM Rubber (Injection Moulding)		EPDM Rubber Different Grade	
		2. Carbon Black	0.598 kg
		3. Zinc Oxide	
2. Moulded Rubber Items - of Synthetic SBR Rubber (Injection Moulding)	1 kg.	1. Synthetic Rubber SBR	0.631 kg
		2. Carbon Black	0.378 kg
		3. Zinc Oxide	0.032 kg
3. Moulded Synthetic EPDM Rubber Items with Plastic Insert Fitted / Bonded / Un- Bonded (Injection Moulding)	1kg.	1. Relevant Plastic Inserts	Net + 0.05%
		2. Synthetic Rubber of Relevant Grade	0.538 kg
		3. Carbon Black	0.318 kg
		4. Zinc Oxide	0.019 kg
4. Moulded Synthetic SBR Rubber Items with Plastic Insert Fitted Bonded / Un- Bonded (Injection Moulding)	1kg.	1. Relevant Plastic Inserts	Net + 0.05%
		2. Synthetic Rubber of Relevant Grade	0.406 kg
		3. Carbon Black	0.386 kg
		4. Zinc Oxide	0.020 kg
5. Moulded Synthetic Rubber Items with Metal Insert Bonded /Un- bonded (Injection Moulding). -	1kg.	1. Relevant Metal Inserts	Net + 0.05%
		2. Synthetic Rubber of Relevant Grade	0.449 kg
		3. Carbon Black	0.382 kg
		4. Zinc Oxide	0.023 kg

ONLINE CASES

Case No:726/97-ALC1-2009	Party Name:TRIP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No:Date:15/97-ALC1-2010 14/07/2010	Status: Approved			
IRJ File: 01/97/050/00279/AM10	RLA File: 31/24/040/00146/AM10	En.No:Date:31/10/04/755 28/11/2009	Order Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB in Currency of realization
1	4010541	626- RUBBER GASKETS/SEALS FOR PLATE HEAT EXCHANGERS (VARIOUS TYPES/GRADSES. Basic Polygrade of Rubber Compound Sheet, imported shall be accounted as Export Product."	65000.000	K.G	3196.000.00	*42300.00 EEIRO
					Total	31.961.000.00 142.300.00
SL.No.	ITCMS Code	Import Item Name	Qty	UOM	CFP (Rs.)	Limiting Factor (Value/Qty/Value A Qty)
1	40019100	60 RUBBER COMPOUND SHEETS (VARIOUS TYPES/GRADSES.	100000.000	K.G	16001200.00	24.000.00 EEIRO
					Total	16.011.200.00 24.000.00
Decision: With DIPP letter dated 14.07.2010, following adhoc norms are approved:						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Rubber Gaskets/Seals for Plate Heat Exchanger (various types/grades)		1 kg	Ref. Rubber Compound Sheets (various types / grades)		1.538 kg	
Note: No repeat license should be issued on the above norm since case to case wastage may vary according to design and specific order.						

Case No:247/97-ALC1-2009	Party Name:PELITE INDUSTRIES LIMITED	Meet No:Date:15/97-ALC1-2010 14/07/2010	Status: Approved			
IRJ File: 01/97/050/00351/AM10	RLA File: 05/95/040/00265/AM10	En.No:Date:05/05/04/402 04/02/2010	Order Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB in Currency of realization
1	10001000	626- ETHYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSION (PLATING SOLIDS 30-17%, STABILIZED BY EMULSIFIERS (POLYCRYL VIN (M)/ULTRAFLEX RESIN 300)	10000.000	K.G	214.000.00	33000.00 US\$
					Total	214.000.00
SL.No.	ITCMS Code	Import Item Name	Qty	UOM	CFP (Rs.)	Limiting Factor (Value/Qty/Value A Qty)
1	29161400	METHYL METHACRYLATE	3100.000	K.G	493038.00	16062.00 US\$
2	29161200	ETHYL ACRYLATE	21040.000	K.G	91144.00	16303.00 US\$
					Total	384.182.00
Decision: With Dto C&PC OM No. 46011/38/2008-PC-II dated 14.07.2010, following adhoc norms are approved:						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Ethyl Acrylate and Methyl Methacrylate Copolymer Emulsion having solids 30+/-1%, stabilized by Emulsifiers (Polycryl VIN (M)/ Ultraflex Resin 300)		1 kg	Methyl Methacrylate		0.080 kg	
			Ethyl Acrylate		0.184 kg	

Case No:6/98/97-ALC1-2009	Party Name:SAKATA INX (INDIA) LTD	Meet No:Date:15/97-ALC1-2010 14/07/2010	Status: Approved			
IRJ File: 01/97/050/00308/AM10	RLA File: 05/24/040/00030/AM10	En.No:Date:05/02/97/962 03/03/2000	Order Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB in Currency of realization

		0905000	62B- POLYURETHANE RESIN CONTAINS 20% +/- 2% RESIN/TOTAL SOLIDS CONTENT IN RELEVANT SOLVENTS			2,800.600	C/G	43063.40.00	01020.00.0.35																																								
								Total 2,506,340.00	39,420.00																																								
SLNo.		ITCMS Code	Import Item Name	Qty	UOM	CFP (Rs.)	CFP (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																									
1		3907900	POLYOL RESIN (G3-R249)	4317.240	KG	1213918.00		22290.16.1.53																																									
2		3908000	POLYOL RESIN (G3-R249)	1384.160	KG	279700.00		3704.29.1.53																																									
3		2923000	DIACETOXYBIS (2-ETHYL-6-ACETATE)	331.000	KG	141771.00		19016.94.1.53																																									
4		2921200	DIACETOXYBIS (2-ETHYLENE DIAMINE)	17.140	KG	14713.00		100.10.1.53																																									
5		2921300	DIACETOXYBIS (2-ETHYLENE DIAMINE)	17.140	KG	14713.00		100.10.1.53																																									
6		2921300	DIACETOXYBIS (2-ETHYLENE DIAMINE)	17.140	KG	14713.00		100.10.1.53																																									
7		2921310	DIACETOXYBIS (2-ETHYLENE DIAMINE)	17.140	KG	14713.00		100.10.1.53																																									
8		2901210	DIACETOXYBIS (2-ETHYLENE DIAMINE)	17.140	KG	14713.00		100.10.1.53																																									
9		2901210	DIACETOXYBIS (2-ETHYLENE DIAMINE)	17.140	KG	14713.00		100.10.1.53																																									
					Total	2,473,608.00		39,420.00																																									
Decision: With Dis C&PC OM No. 46011/29/2005-PC-II dated 18.06.2010, following adhoc norms are approved:																																																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Polyurethane Resin contains 20% +/- 2% Resin/TOTAL SOLIDS Content in relevant Solvents</td><td>1 kg</td><td>1. Polyol Resin (G3-R249)</td><td>0.1898 kg</td></tr><tr><td></td><td></td><td>2. Polyol Resin (G3-R249)</td><td>0.0632 kg</td></tr><tr><td></td><td></td><td>3. Diacetoxybis (2-ethyl-6-acetate)</td><td>0.0350 kg</td></tr><tr><td></td><td></td><td>4. Diacetoxybis (2-ethylene diamine)</td><td>0.0003 kg</td></tr><tr><td></td><td></td><td>5. Diacetoxybis (2-ethylene diamine)</td><td>0.0050 kg</td></tr><tr><td></td><td></td><td>6. N-Propyl Acetate (NES 511)</td><td>0.2760 kg</td></tr><tr><td></td><td></td><td>7. Ethyl Acetate</td><td>0.2755 kg</td></tr><tr><td></td><td></td><td>8. ISO Propyl Alcohol (IPA)</td><td>0.1750 kg</td></tr><tr><td></td><td></td><td>9. Amine</td><td>0.0077 kg</td></tr></table>										EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyurethane Resin contains 20% +/- 2% Resin/TOTAL SOLIDS Content in relevant Solvents	1 kg	1. Polyol Resin (G3-R249)	0.1898 kg			2. Polyol Resin (G3-R249)	0.0632 kg			3. Diacetoxybis (2-ethyl-6-acetate)	0.0350 kg			4. Diacetoxybis (2-ethylene diamine)	0.0003 kg			5. Diacetoxybis (2-ethylene diamine)	0.0050 kg			6. N-Propyl Acetate (NES 511)	0.2760 kg			7. Ethyl Acetate	0.2755 kg			8. ISO Propyl Alcohol (IPA)	0.1750 kg			9. Amine	0.0077 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY																																														
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		9. Amine	0.0077 kg																																														

Case No.19/6/97-ALC1/2010

Party Name J K TYRE & INDUSTRIES LTD.

Meet No.Date 15/87-ALC1/2010
14.07.2010

Status: Approved

HQ File: 01/87/000/00036/AM11

RLA File: 05-21/04/00210/AM10

Lic.No.Date:05/02/0068
16.05.2010

Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of notification)	
1	0011000	62B- STEEL RADIAL PASSENGER CAR TYRES (TUBE TYPE) REINFORCED WITH POLYESTER TYRE CORD FABRIC AUTOMOBILE TYRES FOR PASSENGER CAR APPLICATIONS	280234.000	KG	12333700.00	123,000.00.1.53	
					Total 12,333,700.00	123,000.00	
SLNo.	ITCMS Code	Import Item Name	Qty	UOM	CFP (Rs.)	CFP (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	4002200	NATURAL RUBBER	10023.000	KG	10117000.00	110133.00.1.53	Qty
2	4002300	SYNTHETIC RUBBER PHB	17741.000	KG	12132070.00	440122.00.1.53	Qty
3	4002300	SYNTHETIC RUBBER SBR (S2)	20000.000	KG	2004310.00	10170.00.1.53	Qty
4	4002300	SYNTHETIC RUBBER SBR (T2)	11701.000	KG	1143811.00	100122.00.1.53	Qty
5	2400000	CARBON BLACK	19200.000	KG	1041101.00	10100.00.1.53	Qty
6	2901200	NYLON TYRE CORD WARP SHEET (UNDIPPED)	360.000	KG	102700.00	2700.00.1.53	Qty
7	3217001	BEAD WIRE	1247.000	KG	171802.00	7972.00.1.53	Qty
8	2901200	RUBBER CHEMICALS (ANTIOXIDANT, ACCELERANT, ANTIOXIDANT, RETARDERS AND PEPTIZER)	120.000	KG	100000.00	10000.00.1.53	Value & Qty
9	2417000	ZINC OXIDE	1017.000	KG	100100.00	1017.00.1.53	Qty
10	2907200	MISC. CHEMICALS (PARAFFIN WAX, PIGMENTS, SOFTNER & PLASTISIZERS, SULPHUR, STEARIC ACID, SYNTHETIC RESIN, BONDING COUPLING AGENT, ACTIVATORS)	26137.000	KG	1202177.00	21770.00.1.53	Value & Qty
11	2907200	RESIN/UNDA	1210.000	KG	101021.00	1010.00.1.53	Qty
12	3217000	STEEL TYRE CORD	11599.000	KG	1159900.00	20010.00.1.53	Qty
13	2902200	POLYESTER TYRE CORD FABRIC	7010.000	KG	1110200.00	21010.00.1.53	Qty
					Total 20,144,041.00	431,000.00	

Decision: With DIPP letter dated 14.07.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Steel Radial Passenger Car Tyres (Tube Type) Reinforced with Polyester Tyre Cord Fabric Automobile Tyres for Passenger Car Applications	100 kg	1. Natural Rubber	17.73 kg
		2. Synthetic Rubber PHB	8.52 kg
		3. Synthetic Rubber SBR (S2)	12.72 kg
		4. Synthetic Rubber 1712	6.58 kg
		5. Carbon Black	28.46 kg
		6. Nylon Tyre Cord Warp Sheet (Undipped)	0.32 kg
		7. Bead wire	3.48 kg
		8. Rubber Chemicals (Antioxidant, Accelerator, Antioxidant, Retarders & Peptizers)	0.35 kg
		9. Zinc Oxide	0.93 kg
		10. Misc. Chemicals (Paraffin Wax, Pigments, Solfer & Plastisizers, Sulphur, Stearic Acid, Synthetic Resin, Bonding Coupling Agent, Activators)	12.56 kg
		11. Resin/unda	0.11 kg
		12. Steel Tyre Cord	6.53 kg
		13. Polyester Tyre Cord Fabric	3.76 kg

Case No.18/87-ALC1/2010			Party Name PIRLITE INDUSTRIES LIMITED			Meet No.Date 15/87-ALC1/2010 14.07.2010			Status: Approved														
HQ File: 01/97/000/00075/AM11			RLA File: 01/95/040/0075/AM10			Lic.No.Date:01/09/0608 25.03.2010			Defer Date:														
Application: Request is for adhoc norms for following:																							
SL No.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of notification)																	
1	3908100	62B- POLYURETHANE RESIN CONTAINS 20% +/- 2% RESIN/TOTAL SOLIDS CONTENT IN RELEVANT SOLVENTS	2000.000	KG	1337000.00	20000.00.1.53																	
POLYURETHANE RESIN					Total	13,37,000.00	20,000.00																
SL No.	ITCMS Code	Import Item Name	Qty	UOM	CFP (Rs.)	CFP (Currency)	Limiting Factor (Value/Qty/Value & Qty)																
1	2010120	ETHYL ACRYLATE	3200.000	KG	101100.00	10000.00.1.53	Qty																
2	2010110	METHACRYLIC ACID	1011.000	KG	1011.00	1417.00.1.53	Qty																
					Total	71,241.00	11,217.03																
Decision: With Dis CAPC OM No. 46011/218/2005-PC-II dated 14.07.2010, following adhoc norms are approved:																							
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Minor Carboxylic Ethyl Acrylate Based Copolymer having solids 20% +/- 1% Stabilized By Emulsifiers (Pulcry) (Microbinder RM)</td><td>1 kg</td><td>1. Ethyl Acrylate</td><td>0.184 kg</td></tr><tr><td></td><td></td><td>2. Methacrylic Acid</td><td>0.012 kg</td></tr></table>												EXPORT ITEM	QTY	IMPORT ITEM	QTY	Minor Carboxylic Ethyl Acrylate Based Copolymer having solids 20% +/- 1% Stabilized By Emulsifiers (Pulcry) (Microbinder RM)	1 kg	1. Ethyl Acrylate	0.184 kg			2. Methacrylic Acid	0.012 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY																				
Minor Carboxylic Ethyl Acrylate Based Copolymer having solids 20% +/- 1% Stabilized By Emulsifiers (Pulcry) (Microbinder RM)	1 kg	1. Ethyl Acrylate	0.184 kg																				
		2. Methacrylic Acid	0.012 kg																				

Case No.5/1/87-ALC1/2010		Party Name:TRENDY HOMEWARES		Meet No.Date:15/87-ALC1/2010 14/07/2010		Status: Approved	
HQ File: 01/87/000/00040/AM10		RLA File: 20/24/04/00021/AM10		Lic.No.Date:24/02/2008 30/03/2010		Defer Date:	
Application: Request is for adhoc norms for following:							
SL.No.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of notification)	
1	30241000	62B- ARTICLES OF MELABINE (PAPERBURY, BURYING, TREASURY, BURY, CROCKERY, ETC.)	10141.700	KG	11,41,290.00	10,200.00.1.53	
					Total	11,41,290.00	10,200.00
Limiting Factor							

SL.No.	ITCMS Code	Import Item Name	Qty	UOM	CFR (Rs.)	CFR (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39082010	MELAMINE COMPOUND (W-3309)	95000.000	K.G.	944497.50	138150.00 US\$	Factor & Qty
2	39082020	MELAMINE COMPOUND (C-T 6004)	1500.000	K.G.	127480.00	17600.00 US\$	Factor & Qty
3	39082030	MELAMINE COMPOUND (C-T 6005)	1500.000	K.G.	122480.00	17200.00 US\$	Factor & Qty
4	48219080	HARDWELL PAPER W 31425 WL (45 +/- 20mm X30mm (250.000))	230.000	Number	331307.73	7335.00 US\$	Factor & Qty
Total						174,485.00	
Decision: With Do CAPC OM No. 46011/27/2010-PC II dated 30.06.2010, following adhoc norms are approved:							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Articles of Melamine (Decorative Serving Trays / Coasters / Trivet / Crockery etc.)		1 kg	1. Melamine Compound (W-3309)		1.0010 kg		
			2. Melamine Compound (C-T 6004)		0.0460 kg		
			3. Melamine Compound (C-T 6005)		0.0429 kg		
			4. Plain Paper (Melamine Foil Paper 45+/- 20x30)		0.0030 Ream		
					(1 Ream contain 500 Sheets of 530X730mm Paper)		

Case No.-17/8/87-ALC1/2010		Party Name POSITIVE PACKAGING INDUSTRIES LIMITED		Meet No:Date:15/87-ALC1/2010 14/07/2010		Status: Approved				
HQ File: 01/87/050/00072/AM11U		RLA File: 03/95/040/00040/AM10P		Iss.No:Date:03/10/06/286 06/03/2010		Order Date:				
Application: Request is for adhoc norms for following:										
SL.No.		ITCMS Code		Export Item Name		Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of notification)	
1		39202020		410- CAST POLYPROPYLENE FILM WHITE OPAQUE		100000.000	K.G.	16187000.00	221000.00 US\$	
						Total		16,187,000.00	221,000.00	
SL.No.		ITCMS Code		Import Item Name		Qty	UOM	CFR (Rs.)	CFR (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1		39021000		POLYPROPYLENE GRANULAS		60000.000	K.G.	3250000.00	112000.00 US\$	Factor & Qty
2		32100-9999		MASTERBATCH		14000.000	K.G.	1311000.00	29400.00 US\$	Factor & Qty
3		32100-9999		POLYPROPYLENE BASED ADDITIVES		6000.000	K.G.	1410000.00	10000.00 US\$	Factor & Qty
						Total		5,961,000.00	131,400.00	
Decision: With Do C&PC OM No. 46011/37/2010-PC II dated 21.06.2010, following adhoc norms are approved										
EXPORT ITEM		QTY		IMPORT ITEM		QTY				
Cast Polypropylene Film White Opaque		1 kg		1. Polypropylene Granules		0.8801 kg				
				2. Relevant Masterbatch		0.1401 kg				
				3. Polypropylene based Additives		0.0801 kg				

Case No.27/8/87-ALC1/2010		Party Name: INDIAL POLY FILMS LTD		Meet No: Date: 15/87-ALC1/2010 14/07/2010		Status: Approved	
HQ File: 01/87/050/00082/AM11U		RLA File: 05/23/040/00194/AM10P		Iss.No: Date: 05/10/062624 15/04/2010		Order Date:	
Application: Request is for adhoc norms for following:							
SL.No.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of notification)	
1	39021000	410B- ACRYLIC COATED BOPP FILM	60000.000	K.G.	9397000.00	210000.00 US\$	
Total					9,397,000.00	210,000.00	
SL.No.	ITCMS Code	Import Item Name	Qty	UOM	CFR (Rs.)	CFR (Currency)	Limiting Factor (Factor/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES (HOMOPOLYMER)	31328.000	K.G.	310590.34	6691.96 US\$	Factor & Qty
2	39021000	POLYPROPYLENE GRANULES (COPOLYMER)	31328.000	K.G.	310591.50	6692.00 US\$	Factor & Qty
3	39021000	PP ADHESIVE MASTER BATCH	2770.000	K.G.	27446.00	3240.00 US\$	Factor & Qty
4	39089090	MASTBATCH 2-600	6108.000	K.G.	167687.79	1876.12 US\$	Factor & Qty
5	39089090	MASTBATCH 2-600	23338.000	K.G.	1622724.28	18671.00 US\$	Factor & Qty
6	34040000	MASTBATCH 2-600	2164.000	K.G.	649518.16	12647.00 US\$	Factor & Qty
Total					7,794,557.10	167,263.13	
Decision: With Do CAPC OM No. 46011/37/2006-PC II dated 14.07.2010, following adhoc norms are approved:							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Acrylic Coated BOPP Film		1 kg	1. Polypropylene Granules (Homopolymer)		0.8583 kg		
			2. Polypropylene Granules (Copolymer)		0.0852 kg		
			3. PP Additive Master Batch		0.0290 kg		
			4. Novocel R-600 (Polystyrene Resin Solution Solid Content 33+/-1%)		0.1013 kg		
			5. Novocel BT-36 (Acrylic Copolymer Solution Solid Content 20+/-0.2%)		0.3893 kg		
			6. Mchem Labco (Carmauba Wax)		0.0394 kg		

Case No.-25/8/87-ALC1/2010		Party Name: MICRO INKS LTD		Meet No: Date: 15/87-ALC1/2010 14/07/2010		Status: Approved				
HQ File: 01/87/050/00080/AM11U		RLA File: 03/95/040/00035/AM11U		Iss.No: Date: 03/10/70326 20/04/2010		Order Date:				
Application: Request is for adhoc norms for following:										
SL.No.		ITCMS Code		Export Item Name		Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of notification)	
1		29071000		62-B Epoxy Acrylate (80% Resin content in GTPA (glyceryl propoxylated glyceryl triacrylate))		100000.000	K.G.	13330000.00	300000.00 US\$	
						Total		13,330,000.00	300,000.00	
SL.No.		ITCMS Code		Import Item Name		Qty	UOM	CFR (Rs.)	CFR (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1		29161100		1. Acrylic Acid		22770.000	K.G.	2375269.44	24319.16 US\$	Factor & Qty
2		29071000		2. Epoxy Resin		54270.000	K.G.	8400314.64	14118.22 US\$	Factor & Qty
3		29091000		3. Mono Ethyl Hydro Quinone		6410.000	K.G.	118140.63	6931.70 US\$	Factor & Qty
4		29091000		4. BDMA		4000.000	K.G.	333251.64	2380.00 US\$	Factor & Qty
5		29091000		5. GTPA		19200.000	K.G.	1180799.64	7151.00 US\$	Factor & Qty
						Total		11,616,416.39	257,438.27	
Decision: With Do CAPC OM No. 46011/20/2010-PC II dated 21.06.2010, following adhoc norms are approved:										
EXPORT ITEM		QTY		IMPORT ITEM		QTY				
Epoxy Acrylate (80% Resin content in GTPA (glyceryl propoxylated glyceryl triacrylate))		1 kg		1. Acrylic Acid		0.2217 kg				
				2. Epoxy Resin		0.5827 kg				
				3. Mono Ethyl Hydro Quinone		0.0061 kg				
				4. BDMA (Benzyl Dimethyl Amine)		0.0040 kg				
				5. Glyceryl propoxy triacrylate propoxylated glyceryl triacrylate		0.1920 kg				

Case No.3/9/87-ALC1/2010		Party Name:ATUL LIMITED,		Meet No:Date:15/87-ALC1/2010 14/07/2010		Status: Approved	
HQ File: 01/87/050/00087/AM11U		RLA File: 08/24/040/00013/AM11U		Iss.No:Date:08/10/000392 21/04/2010		Order Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCMS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of notification)	
1	29071010	42B- MULTIFUNCTIONAL EPOXY RESIN	200000.000	K.G.	43070000.00	1810000.00 US\$	

31	SL.No.		ITPCB Code	Import Item Name	Qty	UOM	CFR (Rs.)	CFR (Currency)	Limiting Factor (Value/Qty/Value & Qty)
	1	29075000	EPICHLOROHYDRIN	240000.000	K.G.	2596.400.00	240000.00 U.S\$	Value & Qty	
	2	29214910	ORTHO ETHYL ANILINE	240000.000	K.G.	13321.668.00	730320.00 U.S\$	Value & Qty	
	3	29021000	METHANOL	72000.000	K.G.	1321920.00	24000.00 U.S\$	Value & Qty	
	Cusds - This licence issued under para 4.7 of H.R.2009 -14 being Statute of norms by ALC, New Delhi				Total		19,903,000.00	2,353,000.00	
Decision: With Do C&PC OMC No. 4601/1241/2004-PC-II dated 14.07.2010, following adhoc norms are approved:									
		EXPORT ITEM		QTY	IMPORT ITEM		QTY		
		Multi- functional		1 kg	1. Epichlorohydm		1.30 kg		
		Epoxv Resin			2. Ortho Ethyl Aniline		1.02 kg		
					3. Methanol		0.36 kg		

Case No.46/87-ALC/2010

Party Name BALKRISHNA INDUSTRIES LIMITED.

Meet No:Date 15/87-ALC/2010

Status: Approved

BQ F.B. 03/87/000/0000/AM11/

RLA F.B. 03/94/040/0000/AM11/

In. No:Date 03/05/74044

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITPCB Code	Export Item Name	Qty	UOM	FOR/FOB (Rs.)	FOR (in Currency of evaluation)	
1	40119900	A20- 40 TUBABLE TYRES REINFORCED WITH NYLON TIRE CORD WARP SHEET OR RADON TIRE CORD WARP SHEET	1000000.000	K.G.	164122500.00	1419700.00 U.S\$	
					Total	1,641,225,000.00	
						14,579,700.00	
Sl.No.	ITPCB Code	Import Item Name	Qty	UOM	CFR (Rs.)	CFR (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	1400000.000	K.G.	76110000.00	1423000.00 U.S\$	Value & Qty
2	40027001	SYNTHETIC RUBBER - PBR	210000.000	K.G.	13210000.00	730000.00 U.S\$	Value & Qty
3	40027002	SYNTHETIC RUBBER - SBR - JBR2	120000.000	K.G.	13792000.00	130000.00 U.S\$	Value & Qty
4	40027003	SYNTHETIC RUBBER - SBR - P12 / P121 / TBR / T70	900000.000	K.G.	64484000.00	1172000.00 U.S\$	Value & Qty
5	26010002	CARBON BLACK	210000.000	K.G.	131125000.00	287500.00 U.S\$	Value & Qty
6	39027000	NYLON TIRE CORD FABRIC (DIPPED)	161000.000	K.G.	215160000.00	3444000.00 U.S\$	Value & Qty
7	72170000	BLACK WIRE	400000.000	K.G.	20600000.00	400000.00 U.S\$	Value & Qty
8	38123001	RUBBER CHEMICAL - ANTIOXIDANTS	100000.000	K.G.	17622000.00	370000.00 U.S\$	Value & Qty
9	38123000	RUBBER CHEMICAL - ACCELERATOR	100000.000	K.G.	8377500.00	182000.00 U.S\$	Value & Qty
10	26420020	RUBBER CHEMICAL - REINFORCERS	100000.000	K.G.	5870000.00	210000.00 U.S\$	Value & Qty
11	28170001	ZINC OXIDE	200000.000	K.G.	19740000.00	420000.00 U.S\$	Value & Qty
12	38231100	MISCELLANEOUS CHEMICALS - STYARAC-ACID	100000.000	K.G.	4463000.00	95000.00 U.S\$	Value & Qty
13	27129000	MISCELLANEOUS CHEMICALS - CARBON BLACK	100000.000	K.G.	9400000.00	200000.00 U.S\$	Value & Qty
14	38031100	MISCELLANEOUS CHEMICALS - MOULD RELEASE AGENT	20000.000	K.G.	3322000.00	75000.00 U.S\$	Value & Qty
15	38240021	MISCELLANEOUS CHEMICALS - FILLER (PRECIPITATED SILICA)	20000.000	K.G.	540000.00	18000.00 U.S\$	Value & Qty
16	38122000	MISCELLANEOUS CHEMICALS - PLASTICISERS	950000.000	K.G.	42272000.00	920700.00 U.S\$	Value & Qty
17	25000000	MISCELLANEOUS POLYESTERS	30000.000	K.G.	2770000.00	120000.00 U.S\$	Value & Qty
					Total	1,641,225,000.00	

Decision: With DRPP letter dated 14.07.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automatic Tyres reinforced with Nylon tyre-cord Warp-sheet or rayon tyre cord warp-sheet	100 kg	1. Natural Rubber	8.6 kg
		(a) Synthetic Rubber (PBR/SBR)	8.6 kg
		(b) V.P.Lates	0.6 kg
		2. Carbon Black	23 kg
		3. Nylon Tyre Cord Warp Sheet (fibres) or rayon tyre cord warp-sheet	13 kg
		4. Steel wire	4 kg
		5. Pigments/ chemicals the following -	
		(a) Rubber chemicals (Antioxidants, Accelerators, Retarders and Pigments) (Import of antioxidants, however, shall not exceed 1 kg for each 5 kgs of Rubber chemicals allowed)	2.00 kg
		(b) Zinc oxide	2.00 kg
		(c) All other Miscellaneous materials chemicals viz., microcrystalline wax, paraffin wax, pigments and solvents, stearic acid solvents, plasticizers synthetic resins, bonding coupling agents, microcrystalline fillers Dip Chemicals (including covercure) mould release agents, tackifiers and carboxylic acid and xylol	7.40 kg
		(d) Reticulated	0.10 kg
		(e) Insoluble Sulphur	0.50 kg
		(f) Various Oils & Fats	25.5 kg

Note: 1. In case of Bias/Truck Tyres, out of the total quantity 8.6 kgs, the quantity of SBR allowed is up to 3 kgs (maximum) and the quantity of PBR allowed is 5.6 kgs.
2. The above norm is also applicable for Tubeless Tyres with Natural Rubber Inner Liner.
3. If the firm import dipped fabric, items allowed for dipping i.e. Retorcoloid and V.P. Lates shall not be allowed but a weight of 0.61 kg may be added.

Case No.46/87-ALC/2010		Party Name BALKRISHNA INDUSTRIES LIMITED.		Meet No:Date 15/87-ALC/2010		Status: Approved	
BQ F.B. 03/87/000/0000/AM11/		RLA F.B. 03/94/040/0000/AM11/		In. No:Date 03/05/74049		Defer Date:	
Application: Request is for adhoc norms for following:							
Export Item Name							
SL.No.	ITPCB Code	Q20- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON POLYESTER TIRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	Qty	UOM	FOR/FOB (Rs.)	FOR (in Currency of evaluation)	
1	40119900		1000000.000	K.G.	161100000.00	1814000.00 U.S\$	
					Total	1,611,000,000.00	
						18,140,000.00	
Import Item Name							
SL.No.	ITPCB Code	QTY	UOM	CFR (Rs.)	CFR (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	40012100	NATURAL RUBBER	2100000.000	K.G.	114715000.00	921000.00 U.S\$	Value & Qty
2	40027001	SYNTHETIC RUBBER - PBR	300000.000	K.G.	42200000.00	490000.00 U.S\$	Value & Qty
3	40027002	SYNTHETIC RUBBER - SBR - JBR2	160000.000	K.G.	6300000.00	40000.00 U.S\$	Value & Qty
4	40027003	SYNTHETIC RUBBER - SBR - P12 / P121 / TBR / T70	2000000.000	K.G.	24220000.00	480000.00 U.S\$	Value & Qty
5	26010002	CARBON BLACK	400000.000	K.G.	270375000.00	582500.00 U.S\$	Value & Qty
6	39027000	NYLON TIRE CORD FABRIC (DIPPED)	400000.000	K.G.	29720000.00	270000.00 U.S\$	Value & Qty
7	39027001	POLYESTER TIRE CORD FABRIC (DIPPED)	400000.000	K.G.	29720000.00	270000.00 U.S\$	Value & Qty
8	72170000	BLACK WIRE	120000.000	K.G.	10877000.00	21000.00 U.S\$	Value & Qty
9	38123001	RUBBER CHEMICAL - ANTIOXIDANTS	121000.000	K.G.	2062000.00	41211.04 U.S\$	Value & Qty
10	38123000	RUBBER CHEMICAL - ACCELERATOR	100000.000	K.G.	8177500.00	182500.00 U.S\$	Value & Qty
11	26420020	RUBBER CHEMICAL - REINFORCERS	100000.000	K.G.	5700000.00	40000.00 U.S\$	Value & Qty
12	28170001	ZINC OXIDE	100000.000	K.G.	9470000.00	210000.00 U.S\$	Value & Qty
13	38231100	MISCELLANEOUS CHEMICALS - STYARAC-ACID	100000.000	K.G.	443000.00	95000.00 U.S\$	Value & Qty
14	27129000	MISCELLANEOUS CHEMICALS - CARBON BLACK	100000.000	K.G.	970000.00	40000.00 U.S\$	Value & Qty
15	38031100	MISCELLANEOUS CHEMICALS - TACKIFIERS	10000.000	K.G.	242000.00	60000.00 U.S\$	Value & Qty
16	38122000	MISCELLANEOUS CHEMICALS - PLASTICISERS	120000.000	K.G.	1921400.00	40000.00 U.S\$	Value & Qty
17	25000000	MISCELLANEOUS POLYESTERS	10000.000	K.G.	177000.00	10000.00 U.S\$	Value & Qty
18	38290021	PRECIPITATED SILICA	10000.000	K.G.	957000.00	14000.00 U.S\$	Value & Qty
				Total	1,611,112,500.00	18,700,531.00	
Decision: With DRPP letter dated 14.07.2010, following adhoc norms are approved. However,							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other		100 kg	1. Natural Rubber		25 kg		
			2. Synthetic Rubber (a) PBR		3 kg		

(than bus and truck tyres (off high way radial tyres for tractor and implement)

(b) SBR-1502	5 kg
(c) SBR-1712/1723/1778/1783	20 kg
3. Carbon Black	29 kg
4. Nylon tyre cord fabric (dipped)	6.90 kg
5. Polyester tyre cord fabric (dipped)	6.90 kg
6. Road wire	7.10 kg
7. Rubber chemicals	
(a) Antioxidant	1.15 kg
(b) Accelerator	0.55 kg
(c) Retarder	1.50 kg
8. Zinc Oxide	1.00 kg
9. Misc. Chemicals	
(a) Stearic Acid	1.0 kg
(b) Microcrystalline Wax	0.50 kg
(c) Tackifiers	0.05 kg
(d) Plasticisers	2.20 kg
10. Precipitated Silica	0.15 kg
11. Insoluble sulphur	0.50 kg

Note: There will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9;

Cmo No.03/15/ST-ALCI/2010

Party Name SUN PLAST

Meet No:Date:15/07-ALCI/2010
14/07/2010

Status: Approved

HQ File: 00/07/00/00120/AM11

RLA File: 03/95/040/00079/AM11

Ex.No:Date:03/05/2009
26/05/2010

Defect Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCBS Code	Export Item Name	Qty	EOM	FOB/FOB (Rs.)	FOB (in Currency of realization)
1	00222010	440- HDPE PLASTIC BAGS (MADE OF HDPE GRANULES AND REPROCESSED HDPE GRANULES)	13000.000	K.G	12764250.00	20400.00 US\$
					Total	22,764,250.00
						204,000.00

Sl.No.	ITCBS Code	Import Item Name	Qty	EOM	CHF (Rs.)	CHF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE Granules	118123.000	K.G	2480000.00	109000.00 US\$	Value & Qty
2	39019000	HDPE GRANULES (REPROCESSED)	21500.000	K.G	2700000.00	27000.00 US\$	Value & Qty
3	34012200	MASTER BATCH	7973.000	K.G	809000.00	19007.50 US\$	Value & Qty
					Total	27,097,000.00	246,007.50

Decision: With Dto C&PC OM No. 4601/158/2007-PC-II dated 14.07.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Plastic Bags (Made of HDPE Granules and Reprocessed HDPE Granules)	1 kg	1. HDPE Granules	0.7875 kg
		2. HDPE Granules (Reprocessed)	0.2100 kg
		3. Relevant Master Batch	0.0525 kg

Cmo No.03/15/ST-ALCI/2010

Party Name SUN PLAST

Meet No:Date:15/07-ALCI/2010
14/07/2010

Status: Approved

HQ File: 00/07/00/00120/AM11

RLA File: 03/95/040/00080/AM11

Ex.No:Date:03/05/2009
26/05/2010

Defect Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCBS Code	Export Item Name	Qty	EOM	FOB/FOB (Rs.)	FOB (in Currency of realization)
1	00222010	440- HDPE PLASTIC BAGS (MADE OF HDPE GRANULES AND REPROCESSED HDPE GRANULES)	13000.000	K.G	12764250.00	20400.00 US\$
					Total	22,764,250.00
						204,000.00

Sl.No.	ITCBS Code	Import Item Name	Qty	EOM	CHF (Rs.)	CHF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE Granules	118123.000	K.G	2480000.00	109000.00 US\$	Value & Qty
2	39019000	HDPE GRANULES (REPROCESSED)	21500.000	K.G	2700000.00	27000.00 US\$	Value & Qty
3	34012200	MASTER BATCH	7973.000	K.G	809000.00	19007.50 US\$	Value & Qty
					Total	27,097,000.00	246,007.50

Decision: With Dto C&PC OM No. 4601/158/2007-PC-II dated 14.07.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Plastic Bags (Made of HDPE Granules and Reprocessed HDPE Granules)	1 kg	1. HDPE Granules	0.7875 kg
		2. HDPE Granules (Reprocessed)	0.2100 kg
		3. Relevant Master Batch	0.0525 kg

Cmo No.03/15/ST-ALCI/2010

Party Name SUN PLAST

Meet No:Date:15/07-ALCI/2010
14/07/2010

Status: Approved

HQ File: 00/07/00/00130/AM11

RLA File: 03/95/040/00113/AM11

Ex.No:Date:03/05/2009
26/05/2010

Defect Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCBS Code	Export Item Name	Qty	EOM	FOB/FOB (Rs.)	FOB (in Currency of realization)
1	00211000	440- LLDPE PLASTIC BAGS (MADE OF LLDPE GRANULES AND REPROCESSED LLDPE GRANULES)	150000.000	K.G	12757300.00	282000.00 US\$
					Total	22,757,300.00
						282,000.00

Sl.No.	ITCBS Code	Import Item Name	Qty	EOM	CHF (Rs.)	CHF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29011000	LLDPE GRANULES	118123.000	K.G	2500000.00	100000.00 US\$	Value & Qty
2	29019000	LLDPE GRANULES (REPROCESSED)	21500.000	K.G	2700000.00	27000.00 US\$	Value & Qty
3	34012200	RELEVANT MASTER BATCH	7973.000	K.G	809000.00	19007.50 US\$	Value & Qty
					Total	27,097,000.00	246,007.50

Decision: With Dto C&PC OM No. 4601/158/2007-PC-II dated 14.07.2010, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE Plastic Bags (Made of LLDPE Granules and Reprocessed LLDPE Granules)	1 kg	1. LLDPE Granules	0.7875 kg
		2. LLDPE Granules (Reprocessed)	0.2100 kg
		3. Relevant Master Batch	0.0525 kg

Cmo No.03/15/ST-ALCI/2010

Party Name S.M.S.INDUSTRIES

Meet No:Date:15/07-ALCI/2010
14/07/2010

Status: Approved

HQ File: 00/07/00/00133/AM11

RLA File: 3224/040/00014/AM11

Ex.No:Date:32/004/2014
04/08/2010

Defect Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCBS Code	Export Item Name	Qty	EOM	FOB/FOB (Rs.)	FOB (in Currency of realization)
1	01200000	440- IMPREGNATED PE NETTING FOAM PE 1000 G 12 MM	1.01.000	M.T	13600000.00	740000.00 US\$
					Total	13,600,000.00
						740,000.00

Sl.No.	ITCBS Code	Import Item Name	Qty	EOM	CHF (Rs.)	CHF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	HDPE GRANULES	223.250	M.T	21002000.00	240903.00 US\$	Value & Qty
2	32040000	ADDITIVE MASTER BATCH PPPP-B-001 (ADDITIVE)	7.597	M.T	233300.30	52410.88 US\$	Value & Qty
3	32040000	ADDITIVE MASTER BATCH PP-B0001-1P-001-000-1P-201 & 1P-30	16.742	M.T	9228007.20	203496.81 US\$	Value & Qty
4	32040000	ADDITIVE MASTER BATCH KONGROD/PPS GRANULES	1.029	M.T	100774.00	11775.36 US\$	Value & Qty
					Total	24,174,711.60	216,084.53

Decision: With Do C&PC OM No. 4601/199/2009-PC II dated 23.04.2010, following adhoc norms are approved :				

Case No.2/1587-ALC1/2010

Party Name:HALDRA PETROCHEMICALS LTD.

Must Not Date:15/07-ALC1/2010
14/07/2010

Status: **Approved**

HQ File: 09/07/050/00025/AM11U

RLA File: 02/24/040/00035/AM11U

In No Date:02/04/0308
07/06/2010

Date Date:

Application: Request is for adhoc norms for following:

Sl.No.	IPCBS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of realization)
1	2042/2000	ADB- HDPE (High density Polyethylene) LLDPE (Linear Low Density Polyethylene) Granules	10000.000	MT	12230020.00	21463000.00 US\$
Import Item Name			Total	12230020.00	21463000.00	

Sl.No.	IPCBS Code	Import Item Name	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	2702/100	Naphtha	49949.000	MT	042707581.00	164473309.33 US\$	Qty
2	29420000	Solvent (Excell Hexane /Bad) /Hydrod n-hexane-Solene Hexane 45/Hexane Polymerization Grade)	270750.000	K.G	4143724.00	86460.80 US\$	Qty
3	1813/000	Catalyst: PZRGALVNL 200 HAH Catalyst in Hexane Slurry	3301.000	K.G	4832726.00	1433023.00 US\$	Qty
4	2812/2200	Additive: Atmer 1637/Admex SA 1753/Neutros-S/Kemamide E/Armedup E/DHT-4 A/Stabusec HT-P/Hydrate 713/Coast FI VEG Code 5000/Peln LDK/Kyor Flex PPA 5301/Vion Freeflow Z100/Ophtec 10/Cibrol GMS 0400/Amper 129V/Calcium Stearate WJ.C Grade)	111264.000	K.G	22394250.00	254845.44 US\$	Qty
5	1812/000	Antioxidant: Texaron 783 TDL/Hexaron N 30/Cymox 1790/Cymox B TH1 4801/Amper PP 15/Hexatone O16 RBK/Exgonex 1076/Exmax 76/Songox 1076/Tegnox 1010/Exvnox 1010/rgidex 168/Exvex 168/Songox 1680/rgidex P-EPQ P3/Hexonax P-EPQ P3/rgonax PS 800/Songox DLTDP/DLTP Yoshioni)	43320.000	K.G	7771223.00	262430.00 US\$	Qty
			Total		976348042.00	26404347.79	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 1087-ALC1/2010 dated 09/06/2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2006 MT
		2. Solvent (Excell Hexane /Bad/Excell Hexane RD/Hydrod n-hexane-Solene Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst: PZRGALVNL 200 HAH Catalyst in Hexane Slurry/C-Domer/Solene CHM Dimethoxy/Tcal-S-Ten-S-23/2212 AVANT/2213/AVANT/2218-2A/AVANT/2210-2 AVANT/THAL (Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide IR/Amper SA 1753/Neutros-S/Kemamide E/Armedup E/DHT-4 A/Stabusec HT-P/Hydrate 713/Coast FI VEG Code 5000/Peln LDK/Kyor Flex PPA 5301/Vion Freeflow Z100/Ophtec 10/Cibrol GMS 0400/Amper 129V/Calcium Stearate - WJ.C Grade)	0.275 kg
		5. Antioxidants (Texaron 783 TDL/Hexaron N 30/Cymox 1790/Cymox B TH1 4801/Amper PP 15/Hexatone O16 RBK/Exgonex 1076/Exmax 76/Songox 1076/Tegnox 1010/Exvnox 1010/rgidex 168/Exvex 168/Songox 1680/rgidex P-EPQ P3/Hexonax P-EPQ P3/rgonax PS 800/Songox DLTDP/DLTP Yoshioni)	2.400 kg

Case No.4/1287-ALC1/2010		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Must Not Date:15/07-ALC1/2010 14/07/2010		Status: Approved		
HQ File: 09/07/050/00015/AM11U		RLA File: 31/24/040/00025/AM11U	In No Date:31/09/0348 01/06/2010				
Application: Request is for adhoc norms for following:							
Sl.No.	IPCBS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of realization)	
1	3003/100	ADB- ABS/LON K222 KGMV14 H GREY 22% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT P14 (NYLON 6) COMPOUND IN GREY COLOUR	30000.000	K.G	2400000.00	3381.64 US\$	
			Total	2,400,000.00		3381.64	
Sl.No.	IPCBS Code	Import Item Name	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	3003/100	NYLON 6/CIPS/GRANULES BASE POLYMER	17613.000	K.G	2095042.81	46674.43 US\$	Value & Qty
2	7019/100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	1145.000	K.G	7704.96	1730.49 US\$	Value & Qty
3	3236/4900	BLACK MASTERBATCH P14 40/1 RELEVANT COLOURANT	309.000	K.G	48339.33	1081.30 US\$	Value & Qty
4	3008/2000	MELAMINE CYCLURATE PLAME RETARDANT	4633.000	K.G	143381.00	7647.73 US\$	Value & Qty
5	2912/0000	CALCIUM STEARATE MONOLINER/ALC/RESENT	616.000	K.G	40234.89	886.10 US\$	Value & Qty
6	2912/0000	MAI 1 MONERALE	616.000	K.G	48320.86	1421.49 US\$	Value & Qty
			Total	2,408,176.93		519,431.40	
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 287-ALC1/2010 dated 14.04.2010, following adhoc norms are approved :							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Glassfibe/Vinyl Reinforced Flame Retardant Nylon-6 Compound (Alkalu K222 KGMV 14H)	1 kg	1	1. Nylon-6 Chips/Granules		0.5871 kg		
			2. Glass Fibre		0.0515 kg		
			3. Relevant Colurants /masterbatch		0.0103 kg		
			4. Melamine Cynamate (Flame Retardant)		0.1545 kg		
			5. Calcium Stearate		0.0206 kg		
			6. Mea Mineral		0.2060 kg		

Case No.3/1587-ALC1/2010		Party Name:MACRO POLYMERS P. LTD.		Must Not Date:15/07-ALC1/2010 14/07/2010		Status: Approved	
HQ File: 09/07/050/00040/AM11U		RLA File: 09/24/040/00032/AM11U		In No Date:09/09/00329 07/07/2010		Order Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	IPCBS Code	Export Item Name	Qty	UOM	FOB/FOB (Rs.)	FOB (in Currency of realization)	
1	1067/0000	ADB- Alkyd Resin CA 3045 (60% Resin content)	80000.000	K.G	1500000.00	240000.00 US\$	
			Total		C 150,000.00	24,000.00	
Sl.No.	IPCBS Code	Import Item Name	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	2917/1000	Phthalic Anhydride	17500.000	K.G	1213000.00	27000.00 US\$	Qty
2	2902/4000	Toluene	2400.000	K.G	16000.00	2000.00 US\$	Qty
3	2902/1100	Mono Ethylene Glycol (MEG)	2400.000	K.G	115000.00	1500.00 US\$	Qty
4	2914/0900	Cyclo Hexanone	2400.000	K.G	56000.00	8000.00 US\$	Qty
5	2902/2000	Toluene C-Grade -This licence issued under para 4.7 of H.R.2009-14 being fraction of norm by ALC - New Delhi	13040.000	K.G	100000.00	40000.00 US\$	Qty
			Total		C 1,055,000.00	90,400.00	
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 1087-ALC1/2010 dated 09/06/2010, following adhoc norms are approved:							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Alkyd Resin CA-3045 (60% Resin Content)	1 kg	1. Phthalic Anhydride			0.242 kg		
		2. Chloroene			0.0803 kg		
		3. Mono Ethylene Glycol (MEG)			0.0533 kg		
		4. Cyclo Hexanone			0.0533 kg		
		5. Toluene			0.4483 kg		

Case No.36/97-ALC1/2009	Party Name DUJODWALA PAPER CHEMICALS LTD	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Rejected				
BQ File: 00/97/09/00030/AM10	RLA File: 03/94/04/00440/AM09	[L: No:Date:03/05/2010 20/01/2009	Defer Date:				
Application: Request is for adhoc norms for following:							
SL No.	ITCDS Code	Export Item Name	Qty	EDM	FOB/FOB (Rs.)	FOB (in Currency of indication)	
1	29072000	429- GP JBSN	2000.000	K.G	1999.00.00	21150.00 USD	
				Total	1,999,000.00	21,150.00	
SL No.	ITCDS Code	Import Item Name	Qty	EDM	CF (Rs.)	CF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29032200	PROPYLENE GLYCOL	3128.000	K.G	26272.00	9794.00 USD	
2	29172100	PHTHALIC ANTIHIBRI	4000.000	K.G	3875.00.00	1741.00 USD	
3	29172400	PALIC ANTIHIBRI	4000.000	K.G	29202.00	1315.00 USD	
4	29222000	STYRENE MONOMER	3100.000	K.G	3811.00.00	1691.00 USD	
5	29091000	DIBUTYLENE GLYCOL	2700.000	K.G	38734.00	1883.00 USD	
				Total	1,76,000.00	82,800.00	
Decision: The Committee discussed case in light of written comments furnished by Dio C&PC vide their D/L No. 4601107/2008-PC-II, 08.07.2009, followed by reminder issued by DGT on 25.08.2009, 21.10.2009, 16.12.2009 and 27.04.2010. It was observed that firm failed to furnish information despite repeated reminders to them, hence Committee decided to reject application of firm. Committee also decided to direct RLA not to issue further advance authorizations for above export product till further directions from this office.							

3.3 Following applications are deferred:

ONLINE CASES

2	Case No.31/08/97-ALC1/2009		Party Name DEAB CORE MATERIALS PRIVATE LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00051/AM10		RLA File: 04/24/04/00030/AM09	[L: No:Date:04/01/04/98 15/01/2009	Defer Date:25.08.2010
	Position: The Committee observed that the reply furnished by the firm vide their letters dated 25.02.2010 and 16.04.2010 in response to D/L No. 4601161/2009-PC-II dated 08.01.2010 is not in order as the export product is in Sq. Meter and Import Item is in Number and decided to write a letter to Chartered Engineer asking to furnish justification for certifying the information furnished by the firm vide their letter dated 25.02.2010 and 16.04.2010.				
3	Case No.3/15/87-ALC1/2009		Party Name SYNTHETIC PACKERS LTD	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00100/AM10		RLA File: 07/24/04/00090/AM10	[L: No:Date:07/08/05/96 26.06.2009	Defer Date:11.08.2010
	Position: D/L No. 4601181/2009-PC-II dated 23.09.2009 issued by D/o C&PC, followed by reminder from DGT on 21.10.2009, 27.04.2010 and 07.07.2010. Reply is still awaited from the firm. Final Reminder with a copy of D/L may again be issued to firm by DGT.				
4	Case No.4/15/87-ALC1/2009		Party Name DEAB CORE MATERIALS PRIVATE LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00111/AM10		RLA File: 04/24/04/00030/AM09	[L: No:Date:04/01/07/70 30.06.2009	Defer Date:25.08.2010
	Position: The Committee observed that the reply furnished by the firm vide their letters dated 25.02.2010 and 16.04.2010 in response to D/L No. 4601161/2009-PC-II dated 08.01.2010 is not in order as the export product is in Sq. Meter and Import Item is in Number and decided to write a letter to Chartered Engineer asking to furnish justification for certifying the information furnished by the firm vide their letter dated 25.02.2010 and 16.04.2010.				
5	Case No.7/15/87-ALC1/2009		Party Name DEAB CORE MATERIALS PRIVATE LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00112/AM10		RLA File: 04/24/04/00035/AM09	[L: No:Date:04/01/07/75 30.06.2009	Defer Date:25.08.2010
	Position: The Committee observed that the reply furnished by the firm vide their letters dated 25.02.2010 and 16.04.2010 in response to D/L No. 4601161/2009-PC-II dated 08.01.2010 is not in order as the export product is in Sq. Meter and Import Item is in Number and decided to write a letter to Chartered Engineer asking to furnish justification for certifying the information furnished by the firm vide their letter dated 25.02.2010 and 16.04.2010.				
6	Case No.7/22/87-ALC1/2009		Party Name DEAB CORE MATERIALS PRIVATE LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00179/AM10		RLA File: 04/24/04/00080/AM10	[L: No:Date:04/01/07/09 30.06.2009	Defer Date:25.08.2010
	Position: The Committee observed that the reply furnished by the firm vide their letters dated 25.02.2010 and 16.04.2010 in response to D/L No. 4601161/2009-PC-II dated 08.01.2010 is not in order as the export product is in Sq. Meter and Import Item is in Number and decided to write a letter to Chartered Engineer asking to furnish justification for certifying the information furnished by the firm vide their letter dated 25.02.2010 and 16.04.2010.				
7	Case No.8/22/87-ALC1/2009		Party Name DEAB CORE MATERIALS PRIVATE LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00244/AM10		RLA File: 04/24/04/00088/AM10	[L: No:Date:04/01/08/62 30.06.2009	Defer Date:25.08.2010
	Position: The Committee observed that the reply furnished by the firm vide their letters dated 25.02.2010 and 16.04.2010 in response to D/L No. 4601161/2009-PC-II dated 08.01.2010 is not in order as the export product is in Sq. Meter and Import Item is in Number and decided to write a letter to Chartered Engineer asking to furnish justification for certifying the information furnished by the firm vide their letter dated 25.02.2010 and 16.04.2010.				
9	Case No.8/37/87-ALC1/2009		Party Name MACRO POLYMERS P. LTD.	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00280/AM10		RLA File: 08/24/04/00237/AM10	[L: No:Date:08/08/04/06 02.12.2009	Defer Date:11.08.2010
	Position: Dio C&PC will furnish comments.				
10	Case No.9/48/87-ALC1/2009		Party Name TTK LIG LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00367/AM10		RLA File: 04/24/04/00172/AM10	[L: No:Date:04/01/04/16 29.12.2009	Defer Date:11.08.2010
	Position: With DIPP letter dated 14.07.2010, the Committee observed that the reply submitted by the firm vide letter dated 25.06.2010 is not proper as the firm has not enclosed catalogue of Import Item No. 1 and also the specific rubber being used in the Latex is not specified. Thus the firm is again requested to furnish the above said information.				
11	Case No.4/44/87-ALC1/2009		Party Name FISSNER CONVEYOR BELTING PVT. LTD.	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00336/AM10		RLA File: 25/24/04/00025/AM10	[L: No:Date:35/02/2008 19/01.2010	Defer Date:11.08.2010
	Position: Dio C&PC will furnish comments.				
12	Case No.22/48/87-ALC1/2009		Party Name FISSNER CONVEYOR BELTING PVT. LTD.	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00380/AM10		RLA File: 25/24/04/00026/AM10	[L: No:Date:35/02/2007 19/01.2010	Defer Date:11.08.2010
	Position: Dio C&PC will furnish comments.				
13	Case No.3/51/87-ALC1/2009		Party Name KWALITY POLYMERS PVT LTD	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00391/AM10		RLA File: 03/94/04/00023/AM10	[L: No:Date:03/05/03/17 03.02.2010	Defer Date:04.08.2010
	Position: Application is to be sent to DIPP.				
15	Case No.14/51/87-ALC1/2009		Party Name POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00404/AM10		RLA File: 03/95/04/000735/AM10	[L: No:Date:03/05/08/12 11.02.2010	Defer Date:28.07.2010
	Position: Dio C&PC will furnish comments.				
16	Case No.1/58/87-ALC1/2009		Party Name KWIK PATCH LTD	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00303/AM10		RLA File: 04/24/04/00209/AM10	[L: No:Date:04/01/19/05 25.02.2010	Defer Date:25.08.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(S) to concerned RLA for sending the application expeditiously.				
18	Case No.3/52/87-ALC1/2009		Party Name ORIENTAL CONTAINERS LIMITED	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00426/AM10		RLA File: 03/95/04/00080/AM10	[L: No:Date:03/05/06/05 03.01.2010	Defer Date:04.08.2010
	Position: Dio C&PC will furnish comments.				
19	Case No.19/8/87-ALC1/2010		Party Name SPECIALITY POLYMERS PVT. LTD, NO.1, NAVARANG	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00074/AM11		RLA File: 03/95/04/00070/AM10	[L: No:Date:03/05/04/16 12.01.2010	Defer Date:25.08.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(S) to concerned RLA for sending the application expeditiously.				
21	Case No.16/8/87-ALC1/2010		Party Name PENNWALT AGRU PLASTICS LTD	Meet No:Date:15/97-ALC1/2010 14/07/2010	Status: Deferred
	BQ File: 00/97/09/00071/AM11		RLA File: 03/95/04/00085/AM10	[L: No:Date:03/05/06/270 24.01.2010	Defer Date:28.07.2010
	Position: Dio C&PC will furnish comments.				

22	Case No.-15/8/87-ALC1/2010	Party Name: PDLITE INDUSTRIES LIMITED	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00070/AM11	RLA File: 03/95/040/00413/AM10	[e. No: Date: 03/05/06/061 25.03.2010	Defr Date: 29.07.2010
	Position: D/o C&PC will furnish comments.			
26	Case No.-24/8/87-ALC1/2010	Party Name: GARGI HUTTINS ALBERTUS PVT. LTD.	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00079/AM11	RLA File: 03/94/040/01132/AM10	[e. No: Date: 03/05/06/769 31.03.2010	Defr Date: 11.08.2010
	Position: D/o C&PC will furnish comments.			
27	Case No.-3/3/87-ALC1/2010	Party Name: HALDIA PETROCHEMICALS LTD.	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00000/AM11	RLA File: 02/24/040/00001/AM11	[e. No: Date: 02/03/08/018 12.04.2010	Defr Date: 11.08.2010
	Position: D/o C&PC will furnish comments.			
29	Case No.-11/15/87-ALC1/2010	Party Name: PCVYRE TECHNOLOGIES PVT LTD	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00134/AM11	RLA File: 34/24/040/00003/AM11	[e. No: Date: 34/02/09/041 16.04.2010	Defr Date: 11.08.2010
	Position: D/o C&PC will furnish comments.			
32	Case No.-9/15/87-ALC1/2010	Party Name: PRIME PROGRESSION EXPORT & SERVICES PVT LTD.	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00132/AM11	RLA File: 07/24/040/00402/AM10	[e. No: Date: 07/00/71/195 26.04.2010	Defr Date: 11.08.2010
	Position: New case; copy of application is awaited from RLA.			
33	Case No.-1/8/87-ALC1/2010	Party Name: MOTIBA SILICONE PVT. LTD.	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00050/AM11	RLA File: 03/95/040/00040/AM11	[e. No: Date: 03/05/72/945 06.05.2010	Defr Date: 11.08.2010
	Position: DIPP will furnish comments.			
34	Case No.-3/15/87-ALC1/2010	Party Name: ISSHEL PROPACK LIMITED	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00126/AM11	RLA File: 03/94/040/00679/AM10	[e. No: Date: 03/05/73/223 07.05.2010	Defr Date: 11.08.2010
	Position: New case; copy of application is awaited from RLA.			
35	Case No.-13/15/87-ALC1/2010	Party Name: OPTICAL DISC MARKETING(INDIA) PVT. LTD	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00136/AM11	RLA File: 08/24/040/00150/AM10	[e. No: Date: 08/00/08/03 07.05.2010	Defr Date: 11.08.2010
	Position: New case; copy of application is awaited from RLA.			
36	Case No.-3/8/87-ALC1/2010	Party Name: PYRAMID PLASTICS	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00058/AM11	RLA File: 03/95/040/00829/AM10	[e. No: Date: 03/05/74/008 12.05.2010	Defr Date: 11.08.2010
	Position: D/o CPC will furnish comments.			
37	Case No.-4/8/87-ALC1/2010	Party Name: MSIN INDUSTRIES LIMITED	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00059/AM11	RLA File: 03/95/040/00091/AM11	[e. No: Date: 03/05/74/002 12.05.2010	Defr Date: 11.08.2010
	Position: D/o CPC will furnish comments.			
40	Case No.-7/8/87-ALC1/2010	Party Name: KRISHNA LAMCOAT PVT. LTD	Meet No: Date: 15/87-ALC1/2010 14/07/2010	Status: Deferred
	HQ File: 01/87/050/00062/AM11	RLA File: 07/24/040/00003/AM11	[e. No: Date: 07/00/75/552 14.05.2010	